

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.286/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> September 2017, 10.30 A.M

|                     |  |   |                     |
|---------------------|--|---|---------------------|
| Name of the Company |  | Pushkar Impex Pvt Ltd<br>-Vs-<br>Diamond Polymers Pvt Ltd |                     |
| Under Section       |  | 9<br>IBC  |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                                    | Signature with date |

|   |   |      |                             |
|---|---|------|-----------------------------|
| 1 | Titendra Lohia<br>(TITENDRA LOHIA)<br>Interim Resolution Professional<br>(How RP) | Self | Titendra Lohia<br>11/9/2017 |
|---|---|------|-----------------------------|

|   |                          |                              |                          |
|---|--------------------------|------------------------------|--------------------------|
| 2 | Rahul Singh<br>Advocate. | for Operational<br>Creditor. | Rahul Singh<br>11/9/2017 |
|---|--------------------------|------------------------------|--------------------------|




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ORDER

Ld. Lawyer on behalf of the Operational Creditor is present I.R.P. is also present and filed first progress report.

I.R.P. submitted that the next meeting is going to be held in due course. The statutory steps were taken up by the I.R.P and accordingly they have submitted the list of the Creditor and other necessary papers along with the report.

Fixed on 13.10.2017

  
(MANORAMA KUMARI)  
MEMBER (J)